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Title: Observation regarding notices under rule 193 for discussion on issue of corruption.

MADAM SPEAKER: Hon. Members, there is a demand to hold a discussion on the issue of corruption. I may inform the House that 16 hon. Members have tabled notices under Rule 193 for discussion on the issue of corruption. The six notices from Sarvashri Gurudas Dasgupta, Anant Kumar Hegde, Rajiv Ranjan Singh, Dinesh Chandra Yadav, Dr. Murli Manohar Joshi and Smt. Sumitra Mahajan were received first in point of time on 15 July, 2011 at 1000 hours. These notices have been balloted and the notice tabled by Shri Anant Kumar Hegde has received first priority in the ballot.

Shri Hegde has since requested me to permit Dr. Murli Manohar Joshi to raise the discussion on his behalf. I have permitted Dr. Joshi to raise the discussion.

...(Interruptions)

SHRI T.R. BAALU (SRIPERUMBUDUR): Madam, our issue is a sensitive matter. ...(Interruptions)

MADAM SPEAKER: I will take this afterwards. How long will it take?

...(Interruptions)

## 12.11 hrs

At this stage, Shri Anant Kumar Hegde and some other hon. Members

went back to their seats.

...(Interruptions)

## 12.12 hrs

At this stage, Shri Adhi Sankar and some other hon. Members came

and stood on the floor near the Table.

...(Interruptions)

MADAM SPEAKER: I wanted to take it up now. But you see what a ruckus has been created! Please, go back. I will take it up later.

...(Interruptions)

MADAM SPEAKER: I know it is very important. It is a very sensitive matter, and I myself wanted this to be taken up.

...(Interruptions)

SHRI T.R. BAALU: Kindly do not allow the discussion on corruption now. ...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 2.p.m.

## 12.13 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs.

## The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

उ**पाध्यक्ष महोदय :** आइटम नः - 8, श्री हुवमदेव नारायण यादव्।